

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 224 OF 2016

Dated: 9th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

M/s K.M. Sugar Mills Ltd.

.... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mohir

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad for R-1

Mr. Rajiv Srivastava
Ms. Garima Srivastava for R-2 to 6

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **22.01.2018.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**